NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

ar Brown of the Control of the Contr

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: PRAKASH REXINE PVT LTD +3

NAME OF THE RESPONDENT(S)

: G. SHREE PAL SAMDARIYA

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Both the parties in person present along with the Counsel for the Petitioner. Mr. G. Shreepal, Respondent prayed for time to make compliance with the Memorandum of Understanding after discussing the relevant matter with the Petitioners. The parties are directed to report on next date of hearing the outcome of the discussions to be held among them under the supervision of their uncle Mr. Hasthimal Nahar. Put up on 24.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)